

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
New Delhi

PRINCIPAL BENCH - COURT NO.1

Service Tax Appeal No. 50090 of 2014

Nagpal Traders

.....Appellant
(Rep by Rakshit Verma, Advocate)

VERSUS

**Commissioner of Central Excise and
Service Tax, Meerut-ii**

.....Respondent
(Rep. by Shri Vivek Pandey, DR)

DATE OF HEARING: 10.04.2019

ORDER SHEET

As the matter could not be taken up, **list on 21 May, 2019.**

(Justice Dilip Gupta)
President

(Bijay Kumar)
Member (Technical)

Rekha